

ITEM NO.104

COURT NO.4

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3695/2007

SRI ATIBAL SINGH & ORS.

Appellant(s)

VERSUS

PRAMOD SHANKAR UPADHYAY & ORS.

Respondent(s)

IA No. 166980/2018 - CLARIFICATION/DIRECTION
 IA No. 97761/2018 - CLARIFICATION/DIRECTION
 IA No. 9/2013 - CLARIFICATION/DIRECTION
 IA No. 3/2006 - IMPLEADMENT
 IA No. 12/2016 - IMPLEADMENT
 IA No. 11/2016 - IMPLEADMENT
 IA No. 10/2016 - IMPLEADMENT
 IA No. 166981/2018 - STAY APPLICATION

WITH

C.A. No. 3704/2007 (III-A
 (FOR [IMPLEADMENT] ON IA 3/2006
 IA No. 3/2006 - IMPLEADMENT
 C.A. No. 3706/2007 (III-A

C.A. No. 3115-3127/2012 (III-A
 (FOR STAY APPLICATION ON IA 101128/2018
 IA No. 101128/2018 - STAY APPLICATION
 C.A. No. 3705/2007 (III-A
 (FOR STAY APPLICATION ON IA 101121/2018
 IA No. 101121/2018 - STAY APPLICATION
 C.A. No. 3688/2007 (III-A
 (FOR
 FOR [Application for directions] ON IA 2/2014
 IA No. 2/2014 - Application for directions
 C.A. No. 3686/2007 (III-A

C.A. No. 3685/2007 (III-A

C.A. No. 3687/2007 (III-A

SLP(C No. 28395/2011 (XI

SLP(C No. 28917/2011 (XI
 (Three Judges Bench matter. Main matter C.A. 3695/07.
 SLP(C No. 28535-28536/2011 (XI
 (CONNECTED WITH CA NO. 3695/2007
 SLP(C No. 33760/2011 (XI
 (3 Judges bench matter. CONNECTED WITH CA NO. 3695/2007

MR. KIRTI SWARUP GAUTAM IS RESPONDENT-IN-PERSON FILED APPLN. FOR
 IMPLEADMENT (I.A.NO.6/11 IN SC 33760/11
 IA No. 113290/2017 - APPROPRIATE ORDERS/DIRECTIONS
 SLP(C No. 3435/2012 (XI
 (Three Judges Bench matter. Main C.A. 3695/2007.
 SLP(C No. 23856/2018 (XI

SLP(C No. 479/2016 (XI
 (FOR VACATING STAY ON IA 5/2016
 FOR INTERVENTION APPLICATION ON IA 6/2016
 FOR EXEMPTION FROM FILING O.T. ON IA 7/2016
 FOR ON IA 8/2016
 FOR INTERVENTION APPLICATION ON IA 123317/2017
 IA No. 7/2016 - EXEMPTION FROM FILING O.T.
 IA No. 123317/2017 - INTERVENTION APPLICATION
 IA No. 6/2016 - INTERVENTION APPLICATION
 IA No. 5/2016 - VACATING STAY
 IA No. 4/2016 - VACATING STAY

SLP(C No. 13962/2016 (XI
 FOR ON IA 64004/2017
 FOR VACATING STAY ON IA 85093/2017
 IA No. 85093/2017 - VACATING STAY

SLP(C No. 20618-20619/2017 (XI
 MA 1790/2018 in SLP(C No. 12631/2018 (XI
 (FOR ADMISSION and IA No.77351/2018-INTERVENTION/IMPLEADMENT and IA
 No.77357/2018-RECALLING THE COURTS ORDER
 IA No. 77351/2018 - INTERVENTION/IMPLEADMENT
 IA No. 77357/2018 - RECALLING THE COURTS ORDER
 SLP(C No. 24083/2018 (XI

SLP(C No. 24084/2018 (XI

SLP(C No. 21666/2018 (XI

CONMT.PET.(C No. 1467/2018 in SLP(C No. 12631/2018 (XI
 (FOR ADMISSION : TO BE LISTED ALONGWITH M.A. 1790 OF 2018
 IA No. 144921/2018 - INTERVENTION/IMPLEADMENT
 SLP(C No. 24071/2018 (XI

SLP(C No. 4574/2019 (XI

IA No. 125501/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 21097/2019 - EXEMPTION FROM FILING O.T.

IA No. 125502/2018 - EXEMPTION FROM FILING O.T.

IA No. 21095/2019 - STAY APPLICATION

CONMT.PET.(C No. 2096/2018 in SLP(C No. 21666/2018 (XI
 (FOR ADMISSION and IA No.151952/2018-EXEMPTION FROM FILING O.T.

Date : 07-08-2019 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE B.R. GAVAI**

Counsel for the parties

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Ms. Komal Agrawal, Adv.
Mr. Saurabh Agrawal, Adv.
Mr. Abhijeet Sengupta, Adv.**

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Mr. Jaun Abbas, Adv.
Mr. Rajeev Singh, Adv.**

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Petitioner-in-person**

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Ms. Pragati Neekhra, AOR
Mr. Samir Ali Khan, AOR
Mr. Adarsh Upadhyay, AOR
Mr. Garvesh Kabra, AOR
Mr. Shrish Kumar Misra, AOR
Shashank Shekhar Singh, AOR
Mr. Anil Kumar Jha, AOR
Mr. V. N. Raghupathy, AOR
Mr. Gaurav Dhingra, AOR
Mr. Amit Sharma, AOR
Mr. Abhijit Sengupta, AOR
Mr. Varinder Kumar Sharma, AOR
Mr. Anurag Kishore, AOR
Mr. Shiv Sagar Tiwari, AOR
Mr. Kamini Jaiswal, AOR

UPON hearing the counsel the Court made the following
O R D E R

List next week.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER